

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3967

ANSWERED ON:20.04.2010

KIDNAPPING CASES

Bais Shri Ramesh;Mithlesh Shri ;Pandurang Shri Munde Gopinathrao;Ram Shri Purnmasi;Verma Shri Sajjan Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of kidnapping/missing of girls and boys are on the rise in the NCT of Delhi;
- (b) if so, the total number of such cases reported/registered and victims traced/untraced during each of the last three years, separately, district-wise; and
- (c) the total number of accused arrested and gangs busted alongwith the action taken against them during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): There had been a substantial increase of kidnapping incidents in the year 2009, but it was mainly due to the fact that a large number of cases were registered pertaining to the cases of missing minors (both boys and girls) pursuant to an affidavit filed by Delhi Police in the Hon'ble High Court in 2009. This was in compliance of Hon'ble High Court's order taking suo moto cognizance of a news item, and directing Delhi Police to file an affidavit relating to the children missing and traced in Delhi and the decision to register cases of kidnapping mandatorily in cases of missing minors of the age of 16 and below. The details of the cases of kidnapping/missing of girls and boys reported, victims traced and untraced, accused arrested alongwith action taken during each of the last three years, district-wise is given in the Annexure.